

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI.**

**Original Application No. 80 of 2021 (SZ)**

Tribunal on its own motion-SUO MOTU  
Based on the News item in The Times of India  
Newspaper, Coimbatore Edition Dated:  
14th February 2021, "Stench from check  
dam makes life Miserable"

**Vs**

The Principal Secretary to Government,  
Public Works Department,  
Government Secretariat, Fort, St. George,  
Chennai – 600 009 & 5 others

... Respondents

**INDEX**

<b>S.No</b>	<b>Description</b>	<b>Page No.</b>
<b>1.</b>	<b>REPORT OF THE JOINT COMMITTEE CONSTITUTED AS PER THE HONOURABLE NGT IN THE MATTER OF O. A. NO. 80 of 2021 (SZ) - SUO MOTU BASED ON THE NEWS ITEM PUBLISHED ON 14.02.2021, IN THE TIMES OF INDIA NEWS PAPER, COIMBATORE EDITION, SUBMITTED BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE, CHENNAI, AS PER THE ORDER DATED MARCH 04, 2021.</b>	<b>1 - 8</b>

**Filed by  
Thiru.C. Kasirajan,  
Advocate, Chennai.**



REPORT OF THE JOINT COMMITTEE CONSTITUTED AS PER THE HONOURABLE NGT IN THE MATTER OF O. A. NO. 80 of 2021 (SZ) - SUO MOTU BASED ON THE NEWS ITEM PUBLISHED ON 14.02.2021, IN THE TIMES OF INDIA NEWS PAPER, COIMBATORE EDITION, SUBMITTED BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE, CHENNAI. AS PER THE ORDER DATED MARCH 04, 2021

**1.0 Background**

Based on the News item published on 14.02.2021, in The Times of India Newspaper, Coimbatore edition under the caption "Stench from check dam makes life miserable", the Hon'ble National Green Tribunal, Southern Zone, Chennai took Suo-Motu cognizance of the matter. The Hon'ble National Green Tribunal, Southern Zone, Chennai in O.A. No. 80 of 2021 has directed as follows in its order dated: 04.03.2021;

*"....we feel it appropriate to appoint a Joint Committee comprising of (1) The District Collector, Coimbatore District or a Senior Officer not below the rank of Assistant Collector or Sub Divisional Magistrate as deputed by him, (2) a Scientist Officer from Tamil Nadu Pollution Control Board (TNPCB) as deputed by its Chairman, (3) The Superintending Engineer of Public Works Department (PWD) and Water Resources Organisation (WRO) and (4) The Executive Officer of Veerapandi Town Panchayat to inspect the area in question and submit a factual as well as action taken report, if there is any violation found.*

*The committee is directed to ascertain the reason for such contamination and the persons responsible for discharging any untreated effluents, sewage or septage into the check dam which causes the stench as mentioned in the newspaper report affecting the air quality in that area which in turn affects the health of the people what is the nature of action taken against the persons who are responsible for the same and if, the water quality of the check dam has been contaminated on account of such unauthorised activities, what is the nature of remedial measures that will be taken for the purpose of rectifying the same and also to assess the environmental compensation to be payable by the persons who are responsible for the same apart from taking other actions as provided under the Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981.*

*The committee is also directed to take the water samples from the check dam and ascertain the quality of the water and trace out the reason for such contamination and suggest the remedial measures for rectifying the same.*

*The committee can also consider the question of phytoremediation as a short term measure to resolve the issue, till long term measures are completed.*

*The committee is also directed to consider the question as to whether the Solid Waste Management Rules, 2016 is being strictly adhered to in Veerapandi Town Panchayat apart from*

any violation committed, then, what is the nature of action taken by them as directed by the Principal Bench in the above case.

The committee is also directed to certain as to whether any treatment plants have been provided by the Panchayat for treating the sewage or septage that is being let in to the drains, which ultimately reaches the dam and if it is not done, what is the proposed action to be taken by the Panchayat to resolve the issue within a time bound manner.

The Tamil Nadu Pollution Control Board (TNPCB) will be the nodal agency for co-ordination and also for providing necessary logistics for this purpose.

The committee is directed to submit the report in this regard to this Tribunal on or before 16.04.2021... ”

In compliance to the Hon'ble NGT direction, the Joint Committee was constituted with the following officials and TNPCB as a Nodal Agency:

1. The District Collector, Coimbatore District or a senior officer not below the rank of Assistant Collector or Sub-Divisional Magistrate as deputed by him.
2. A Scientist officer from Tamil Nadu pollution Control Board (TNPCB) as deputed by its chairman.
3. The Superintending Engineer of Public Works Department (PWD), and Water Resources Organisation (WRO).
4. The Executive Officer of Veerapandi Town Panchayat.

#### 2.0 Inspection and monitoring as per the directions of Hon'ble NGT

The District Environmental Engineer, Tamil Nadu Pollution Control Board (TNPCB), Coimbatore North as the Nodal Officer, discussed with the District Collector, Coimbatore on 19.03.2021 and the Chairman/ District Collector, Coimbatore has instructed to carry out the joint inspection after 06.04.2021 (after TN Legislative Assembly election). As per the instruction of the Chairman/ District Collector, the committee decided to carry out the inspection on 08.04.2021.

Accordingly, the joint committee's inspection & monitoring was carried out on 08.04.2021 and an interim report with following observations is hereby submitted to Hon'ble NGT (SZ), Chennai.

The Joint Committee inspected and monitored the Check dam in Eazhu Erumai Pallam near Siva nagar and also the Eazhu Erumai Pallam Stretch from Press Colony to Sirumuga along with the major drains joining the Eazhu Erumai Pallam.

Water samples were collected from the following three sources belongs to Eazhu Erumai Pallam on 08.04.2021, to assess the quality of the sewage and its impact on the ground water.

1. Near Selva thottam at Press Colony (Upstream of Veerapandi Town Panchayat)
2. Outlet of Check dam near Siva Nagar
3. Near Easwari Ammal Layout at Thulukkanur (Downstream of Veerapandi Town Panchayat)

During inspection the flow of the sewage in the Eazhu Erumai Pallam was moderate and it was observed that, the major drains carrying the sewage generated from the Veerapandi Town Panchayat, Gudalur Town Panchayat and Periyanaickenpalayam Town Panchayat were all directly discharged into the Eazhu Erumai Pallam. It was ascertained that no industrial discharge (either sewage or Trade effluent) into the Eazhu Erumai Pallam was noticed during inspection by the Joint Committee. The water samples collected from the above locations were sent for analysis to the Advanced Environmental Laboratory, Tamil Nadu Pollution Control Board, Salem and the report of analysis are awaited. The inspection and Sampling Photographs are attached.

#### **2.1. No.4. Veerapandi Town Panchayat:**

No.4 Veerapandi Town Panchayat is surrounded by the Periyanaickenpalayam Town Panchayat on North, Vellamadai Village Panchayat on West, Bilicini Village Panchayat on South and Gudalur Town Panchayat on East. It is an emerging town and located near to Gudalur-Coimbatore National Highways. The above Town Panchayat is having the following hamlets Arivoli Nagar, Kunjampalayam, Veerapandi, Nayackeenoor, Thiruvalluvar Nagar and Press Colony and its total extent is 12.35 sq.km.

This Town Panchayat has been upgraded from Village Panchayat to Town Panchayat as per the G.O.No.249 Dt.20.11.1984 and further upgraded to selection grade Town Panchayat as per G.O 141 & 142 dated: 21.11.2014. As per the census 2011, the population of this selection grade Town Panchayat is 16953.

The Town Panchayat generates solid waste to tune of 4.75 TPD as informed by its officials. The solid waste generated from the entire Town Panchayat is collected and processed in the Municipal Solid Waste processing facility located within the Town Panchayat. The Town Panchayat is discharging untreated sewage including sullage into Eazhu Erumai Pallam through an odai without treatment.

The Executive Officer, No.4, Veerapandi Town Panchayat has submitted a letter dated: 09.04.2021 to the Chairman of the Joint Committee/ District Collector attached as Annexure 1, wherein it is informed that there is no enough funds to provide Sewage Treatment Plant at present for the treatment of sewage discharged by all the local bodies in the upstream side and stagnated in the check dam. Also, the sewage stagnation noticed in the check dam is seasonal during the summer and no sewage will be stagnated during the rainy season. He also added that there is no trade effluent generating industries in the bank of Eazhu Erumai Pallam and no trade effluent is mixing into the

taken to create awareness among all the households to provide septic tank and soak pit arrangements for the treatment and disposal of sewage generation.

## 2.2 .Eazhu Erumai Pallam:

The Eazhu Erumai Pallam originates near Paalamalai in the Western Ghats in Tamil Nadu, South India and finally confluences into the River Bhavani at Sirumugai. Eazhu Erumai Pallam is running through Naickenpalayam Village Panchayat, Gudalur Town Panchayat, Periyanaickenpalayam Town Panchayat, No.4, Veerapandi Town Panchayat, Bilichi Village Panchayat, Sikkarampalayam Village Panchayat, Karamadai Panchayat and Sirumugai Town Panchayat.

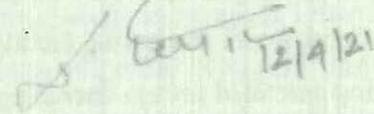
A check dam was constructed in Eazhu Erumai Pallam at Thiruvalluvar nagar (near Siva nagar) during 1986 to store the rain water by the Agricultural Engineering Department and the stored water was utilized for irrigation purpose. During inspection, it was noticed that due to rapid urbanisation in the Sub-Urban areas of Coimbatore city, the entire sewage water generating from the nearby local bodies are being drained into the Eazhu Erumai Pallam. This untreated sewage is stagnated in the upstream of the above said Checkdam. The Checkdam is surrounded by agricultural field like Coconut farms, etc., and residential layouts. At present, the nearby farmers and the residents of that area are not willing to store the sewage water in the check dam, for the reason that the recharge due to the above checkdam are contaminating their wells.

Further, it is respectfully submitted that the detailed report will be submitted upon the receipt of water samples analysis report from the Advanced Environmental Laboratory, Tamil Nadu Pollution Control Board, Salem.

Therefore it is kindly requested that two months time may please be given to the Joint Committee for the submission of further detailed report.



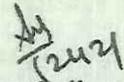
Executive Officer,  
No.4, Veerapandi Town Panchayat  
Veerapandi



District Environmental Engineer,  
Tamil Nadu pollution Control Board,  
Coimbatore North.

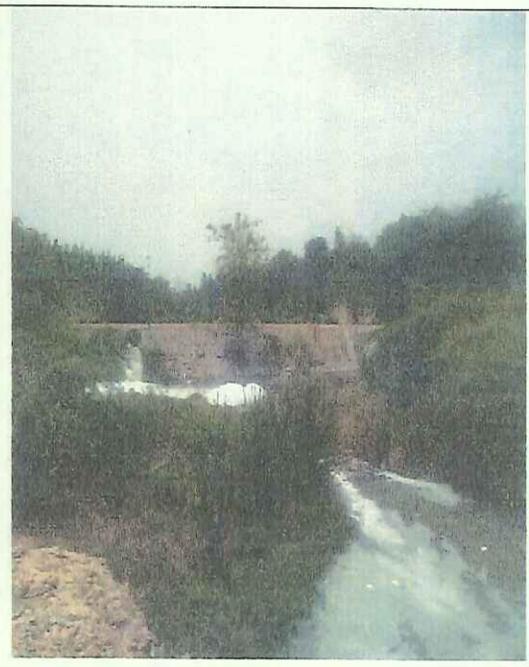
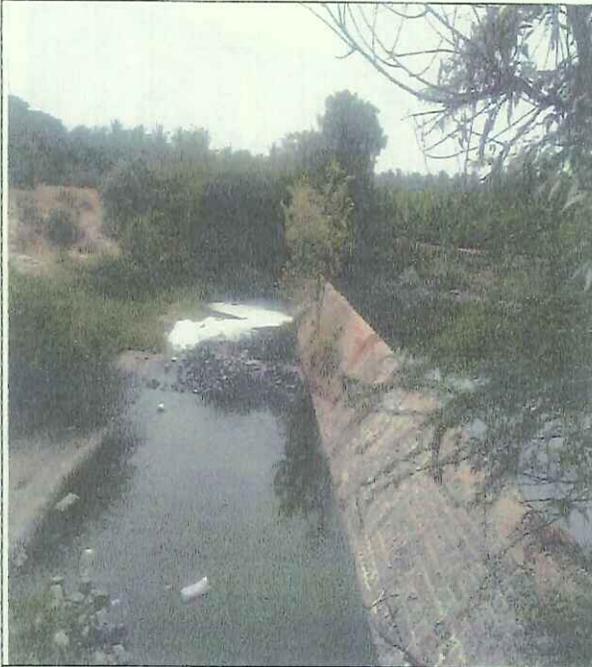


Superintending Engineer, WRD,  
Bhavani Basin Circle, Erode.

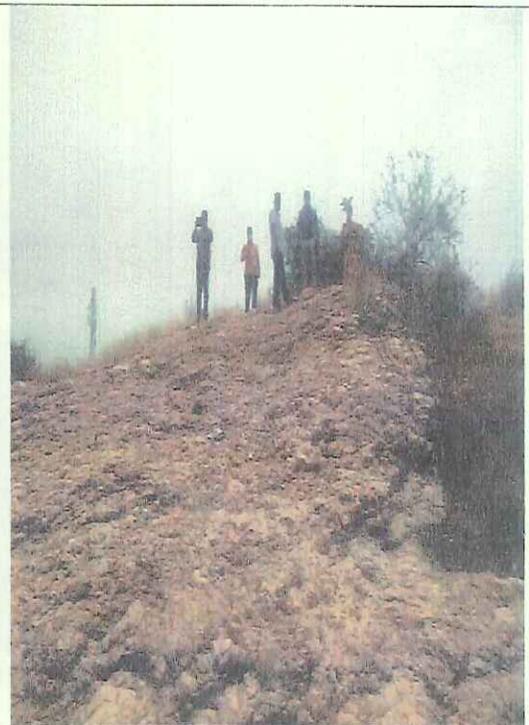


District Collector,  
Coimbatore.

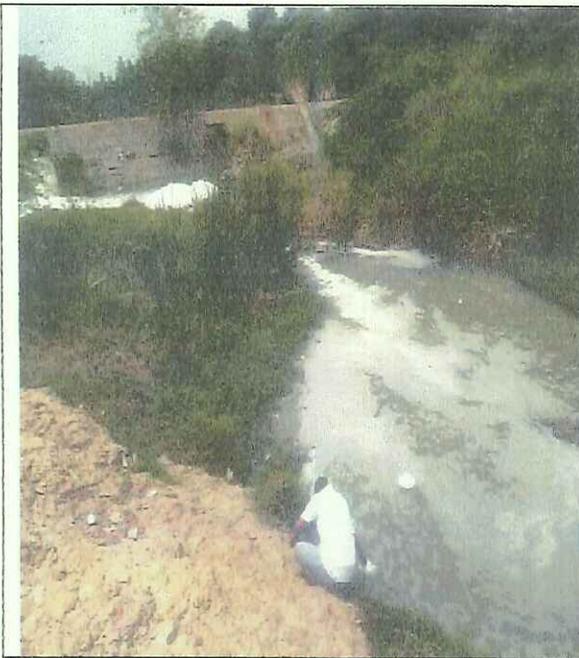
**Photographs**



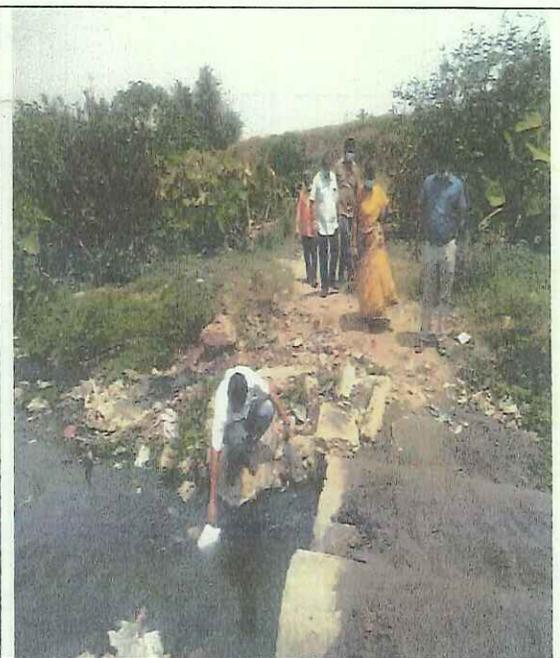
Check Dam in Eazhu Erumai Pallam near Siva nagar



Joint Committee inspection in Siva nagar Layout and check dam



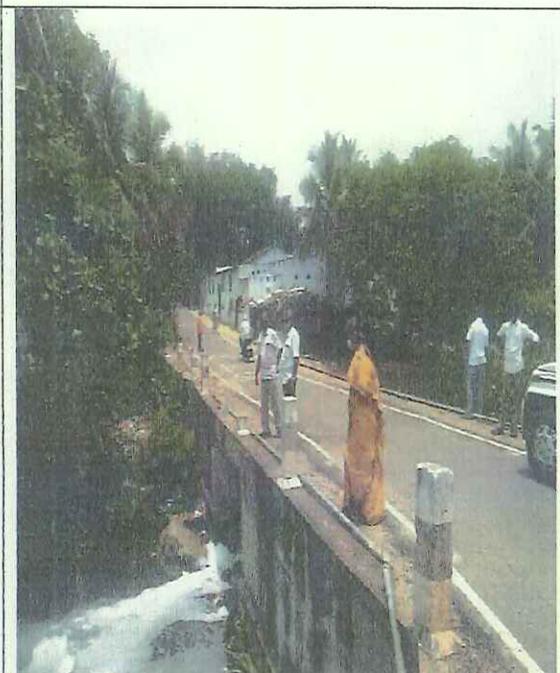
Sample Collection in outlet of check dam at Siva nagar



Sample Collection at near Selva thottam at Press Colony (Upstream of Veerapandi Town Panchayat)



Inspection of Eazhu Erumai Pallam in Karamadai



Inspection of Eazhu Erumai Pallam in Near Easwari Ammal Layout at Thulukkanur (Downstream of Veerapandi Town Panchayat)

அனுப்பநர் :

திரு.கா.கதிர்வேல்,  
செயல் அலுவலர்,  
எண் 04 வீரபாண்டி பேரூராட்சி,  
பிரஸ் காலனி ( அஞ்சல் ),  
கோயம்புத்தூர் - 641019.

பெறுநர் :

ஒருங்கிணைப்பு குழுத் தலைவர் மற்றும்  
மாவட்ட ஆட்சித்தலைவர் அவர்கள்,  
கோயம்புத்தூர்-18.

ந.க.எண் : 220 / 2021 நாள்: 09.04.2021.

அய்யா,

பொருள் :

பொது க்காதாரம் - கோயம்புத்தூர் மாவட்டம் - எண்.04. வீரபாண்டி பேரூராட்சி - கோவை மேட்டுப்பாளையம் சாலை பிரஸ்காலனி அருகில் எண்.04.வீரபாண்டி பேரூராட்சிக்குட்பட்ட வார்டு எண்.1 சிவா நகர் குடியிருப்பு பகுதியின் கிழக்கு மற்றும் தெற்கு பகுதியில் உள்ள ஓடையில் கழிவுநீர் செல்வது - தேசிய பசுமை தீர்ப்பாயம் அசல் விண்ணப்பம் எண்.80 of 2021 (SZ) குறித்த அறிக்கை சமர்ப்பித்தல் - தொடர்பாக.

பார்வை :

தேசிய பசுமை தீர்ப்பாயம் விண்ணப்பம் எண்.80/2021(SZ) நாள்.14.02.2021.

பார்வையில் காலதாமதம் தேசிய பசுமை தீர்ப்பாயத்தின் அசல் விண்ணப்பத்தில் பேரூராட்சிக்குட்பட்ட சிவா நகர் பகுதிக்கு அருகில் உள்ள ஓடையில் செல்லும் கழிவுநீரால் அப்பகுதியில் துர்நாற்றம் வீசுவதோடு, நோய்தொற்று ஏற்படும் அபாயம் உள்ளதாக தெரிவித்து 14.02.2021 ஆம் தேதிய Times of India நாளிதழ் "Stench from check dam make life miserable" என்ற செய்தி வெளியானதின் அடிப்படையில் தேசிய பசுமை தீர்ப்பாயம் தானாக முன்வந்து அசல் விண்ணப்பம் எண்.80/2021(SZ) நாள்.14.02.2021-ன்படியான உத்திரவில் இப்பொருள் தொடர்பாக நடவடிக்கை மேற்கொள்ளும் பொருட்டு மாவட்ட ஆட்சித்தலைவர் அல்லது துணை ஆட்சியர் பதவிக்கு குறையாத பதவியில் உள்ள அலுவலர், தமிழ்நாடு அரசு கட்டுப்பாட்டு வாரிய அலுவலர், பொதுப்பணித்துறை கண்காணிப்பு பொறியாளர் மற்றும் தீர்வள ஆதார அமைப்பு அலுவலர் மற்றும் பேரூராட்சியின் செயல் அலுவலரை கொண்டு குழு அமைத்து நடவடிக்கை மேற்கொண்டு 16.04.2021 ஆம் தேதிக்குள் அறிக்கை சமர்ப்பிக்க தெரிவித்து உத்திரவிடப்பட்டுள்ளது.

கோயம்புத்தூர் மாவட்டம், எண்.04.வீரபாண்டி பேரூராட்சியானது பெரியநாயக்கன்பாளையம் பேரூராட்சிக்கு வடக்கு, வெள்ளப்படை கிராம ஊராட்சிக்கு மேற்கு, பிளிச்சி கிராம ஊராட்சிக்கு தெற்கு மற்றும் கூடலூர் பேரூராட்சிக்கு கிழக்கு. கோயம்புத்தூர் - கூடலூர் தேசிய நெடுஞ்சாலைக்கு அருகில் அமைந்துள்ள வளர்ந்துவரும் நகரமாகும். இப்பேரூராட்சிக்குட்பட்ட பகுதியில் அறிவொளி நகர், குஞ்சாம்பாளையம், எண்.04.வீரபாண்டி, நாயக்கலூர், திருவள்ளூர் நகர் மற்றும் பிரஸ்காலனி ஆகிய குக்கிராமங்களை உள்ளடக்கிய 12.35 ச.கி. மீட்டர் பரப்பளவு கொண்ட பகுதியாகும்.

எண்.04.வீரபாண்டி பேரூராட்சி கிராம ஊராட்சியாக இருந்து அரசாணை எண்.249 நாள்.20.11.1984-ன்படி 20.11.1984 முதல் (முதல் நிலை) பேரூராட்சியாக தரம் உயர்த்தப்பட்டது. அரசாணை எண்.150 ஊரக வளர்ச்சித்துறை நாள்.01.10.2004 முதல் (முதல் நிலை) பேரூராட்சிடாகவும், தற்போது அரசாணை எண்.141, 142 நகராட்சி நிர்வாகம் மற்றும் குடிநீர் வழங்கல் துறை (T.P.U) நாள்.21.11.2014-ன்படி தேர்வு நிலை பேரூராட்சியாக தரம் உயர்த்தப்பட்டு செயல்பட்டு வருகிறது.

இப்பேரூராட்சி கிராம ஊராட்சியிலிருந்து பேரூராட்சியாக தரம் உயர்த்தப்பட்ட காலகட்டத்தில் சுமார் 2150 குடியிருப்புகளுடன் 6850 மக்கள் தொகை கொண்ட பேரூராட்சியாகும். 2011 ஆம் ஆண்டு மக்கள் தொகை கணக்கெடுப்பின்படி மக்கள் தொகை 16953 ஆகும். இந்நிலையில் இப்பேரூராட்சி பகுதிகள் பெரியநாயக்கன்பாளையம் பேரூராட்சி குடியிருப்புகளிலிருந்து இடைப்பட்ட விவசாய பூமிகளை கொண்டு தனித்து இருந்த நிலைமாரி தற்போது மிக விரைவாக வளர்ச்சியடைந்து வரும் பேரூராட்சியாகவும், கூடலூர் மற்றும் பெரியநாயக்கன்பாளையம் பேரூராட்சிகளுடன் இணைந்த குடியிருப்பு பகுதியாக உள்ளது மேலும், இப்பேரூராட்சி பகுதி கோவை - மேட்டுப்பாளையம் - உதலை செல்லும் தேசிய பிரதான சாலையின் இருதரமும் அமையப்பெற்ற பேரூராட்சியாக அமைந்துள்ளதால் அதிகப்படியான வணிக சந்தாபனங்கள் அமையப்பெற்று வந்து செல்லும் மக்கள் 5000-ற்கும் மேற்பட்டவர் தினசரி கூட்டு செல்பலர்களாக அமைந்துள்ளது.

மேற்கு தொடர்ச்சி மலையிலிருந்து ஏழு எருமை பள்ளம் நாயக்கன்பாளையம் கிராம ஊராட்சி, கூடலூர் பேரூராட்சி தென்புற பகுதி மற்றும் பெரியநாயக்கன்பாளையம் பேரூராட்சி வழியாக பூகோள ரீதியாக அமைப்பெற்று இப்பேரூராட்சி வழியாக லிளிச்சி கிராம ஊராட்சி, சிக்காரம்பாளையம் கிராம ஊராட்சி, காரமடை ஊராட்சி ஒன்றிய வழியாக, சிறுமுனை பேரூராட்சி பகுதியில் உள்ள பவாணி ஆற்றுப்படுகையில் நீர் செல்வத்தக்க வகையில் அமைப்பெற்றுள்ளது. மேலும், இப்பள்ளத்தில் நாயக்கன்பாளையம் மற்றும் இப்பேரூராட்சி திருவள்ளூர் நகர் பகுதியில் தடுப்பணை ஏற்படுத்தப்பட்டு நீர் தேக்கம் ஏற்பட்டு வெளிநிறத்தக்க வகையில் அமைக்கப்பட்டு தடுப்பணை கட்டப்பட்டு நீர்த்தேக்கப்பட்டு வருகிறது.

மேற்படி ஓடை வழியாக மழை காலங்களை தவிர மற்ற நாட்களில் கழிவுநீர் மட்டுமே அதிகப்படியாக இவ்வோடையில் நாயக்கன்பாளையம் கிராம ஊராட்சி சுமார் 6500 குடியிருப்புகள், கூடலூர் பேரூராட்சி 15500 குடியிருப்புகள், பெரியநாயக்கன்பாளையம் பேரூராட்சி 9500 அமைப்பெற்றுள்ள பகுதிகளிலிருந்து வெளியேற்றப்படும் கழிவுநீரானது, மேற்காணும் நீர்வழித்தடம் பள்ளம் வழியாக எண்.04விரபாளையம் பேரூராட்சிக்குட்பட்ட சிவா நகர் பகுதிக்கு பின்புறம் உள்ள தடுப்பாளையில் சேகரம் ஆகிறது. மேலும், வெள்ளமடை கிராம ஊராட்சி பகுதி மற்றும் கூடலூர் பேரூராட்சியின் உட்புறப்பகுதிகளிலிருந்து தனித்தனியாக கழிவுநீர் வடிகால் இடப்பள்ளத்தில் கலந்து இவ்வழியாக இத்தடுப்பாளையில் சேகரம் ஆகிறது.

மேற்காண் தடுப்பணை 1986 ஆம் ஆண்டில் அப்பகுதியில் இருக்கும் விவசாய பூமிகளுக்கு நீர் ஆதாரம் அதிகரிக்கும் வகையில் விவசாயிகளின் நவன் கருதி அன்றைய காலத்தில் கட்டப்பட்டு மழைநீர் தேக்கம் ஏற்படுத்தி பயன்பாட்டில் இருந்து வந்தது. இந்நிலையில் இப்பேரூராட்சியை சுற்றியுள்ள பேரூராட்சிகள் மற்றும் ஊராட்சி பகுதிகள் கடந்த 15 வருடங்களாக அதிகப்படியான வளர்ச்சியடைந்து வரும் நிலையில் விவசாய பூமிகள் குடியிருப்பு புதிய மனையிடங்களாக ஏற்படுத்தப்பட்டு கழிவுநீர்கள் அப்பள்ளத்தின் வழியாக அப்பாப்படுத்தப்படும் சூழ்நிலை உள்ளது.

மேற்படி ஓடையின் மேற்கு மற்றும் வடக்கு பகுதியில் நகர் ஊராமைப்பு துறையின் அலுவலகம் பெற்ற சிவா நகர் எனும் மனைப்பிரிவு அமைந்துள்ளது. மேற்படி மனைப்பிரிவிற்கு திட்ட அனுமதி எண்.79/2010 நாள்.08.09.2010 93/2011 நாள்.25.02.2011 மற்றும் 126/2012 நாள்.26.06.2012) மேற்படி சிவா நகரில் தற்போது 133 குடியிருப்புகள் கட்டப்பட்டு அப்பகுதியில் உள்ள கழிவுநீர் அப்பள்ளத்தின் வழியே செல்வத்தக்க வகையில் அமைப்பெற்றுள்ளது.

மேற்படி பகுதியில் உள்ள தடுப்பாளையில் சேகரம் ஆகும் கழிவுநீரின் சுத்திகரிப்பு செய்ப்பும் அளவிற்கு திட்டம் செயல்படுத்தி போதுமான நிதி ஆதாரம் பேரூராட்சியில் இல்லாததாலும், அக்கழிவுநீர் கோடை காலங்களில் வீட்டு உபயோக கழிவு நீர் மட்டுமே இவ்வோடையின் வழியாக வரப்பெற்று சேகரம் ஆவதாலும், மழைக்காலங்களில் மழைநீர் அதிகப்படியாக ஓடா வழியாக வெளியேறுவதால் கழிவு நீர் தேக்கம் ஏற்படுவதில்லை. மேலும், இப்பகுதியில் நச்சுத்தன்மைகள் உள்ள கழிவுநீர் வெளியேற்றப்படுகின்ற தொழிற்சாலைகள் ஏதும் இவ்வோடையில் கலப்பது இல்லை. எனவே, கார்ப்பு மாக மற்றும் நுகர்தல் நீர் மாக ஏற்பட வாய்ப்புகள் இல்லை. இப்பேரூராட்சி பகுதியில் உள்ள குடியிருப்புநாயக்கர்கள் அனைவரும் சோக்பிட் உடன் கூடிய செப்டிக் டேங்க் அமைப்பதற்கும், கழிவுநீர் வெளியேற்றப்படுவதை உடுத்து அவர்களது குடியிருப்பு வளங்களுக்குள் சோக்பிட் அமைத்திட பொதுமக்களிடம் விழிப்புணர்வு ஏற்படுத்தப்படும் நடவடிக்கை மேற்கொள்ளப்பட்டு வருகிறது என்பதை பணிவுடன் தெரிவித்துக் கொள்கிறேன்.

*[Handwritten Signature]*  
செயல் அறாளவர்,  
எண்.04 விரபாளையம் பேரூராட்சி,  
கோயம்புத்தூர் 641013.

நகல்:- மாவட்ட சுற்றுச்சூழல் பொறியாளர்,  
தமிழ்நாடு மாக கட்டுப்பாடு வாரியம்,  
கோயம்புத்தூர் வடக்கு அலுவலகம், 236, மேட்டுப்பாளையம் ரோடு, கோயம்புத்தூர் - 641043.

நகல்:- பேரூராட்சிகளின் உதவி இயக்குநர்,  
கோயம்புத்தூர் மண்டலம், கோயம்புத்தூர் அவர்களின் தகவலுக்காக பணித்து உபயோகப்படுகிறது.

**THE HON'BLE NATIONAL GREEN  
TRIBUNAL , SOUTHERN ZONE,  
CHENNAI.**

**Original Application No. 80 of 2021 (SZ)**

Tribunal on its own motion-SUO MOTU  
Based on the News item in The Times of  
India Newspaper, Coimbatore Edition Dated:  
14th February 2021, "Stench from check  
dam makes life Miserable"

**Vs**

The Principal Secretary to Government,  
Public Works Department, Government  
Secretariat, Fort, St. George,  
Chennai – 600 009 & 5 others

...Respondents

**REPORT OF THE JOINT COMMITTEE  
CONSTITUTED AS PER THE  
HONOURABLE NGT IN THE MATTER OF  
O. A. NO. 80 of 2021 (SZ) - SUO MOTU  
BASED ON THE NEWS ITEM PUBLISHED  
ON 14.02.2021, IN THE TIMES OF INDIA  
NEWS PAPER, COIMBATORE EDITION,  
SUBMITTED BEFORE THE  
HONOURABLE NATIONAL GREEN  
TRIBUNAL, SOUTHERN ZONE, CHENNAI,  
AS PER THE ORDER DATED MARCH 04,  
2021**

**Advocate for Respondent No.1 &3:  
Thiru. C. Kasirajan.**

**Date:15.04.2021.**

**Date of hearing:16.04.2021**

